

PUNJAB VIDHAN SABHA

BILL NO. 5-PLA-2023

THE PUNJAB APPROPRIATION (NO.2) BILL, 2023

(Bill as passed by the Punjab Vidhan Sabha)

The following Bill was passed by the Punjab Vidhan Sabha:-

A

BILL

to authorize the payment and appropriation of certain sums from and out of the Consolidated Fund of the State of Punjab, for the services and purposes during the financial year 2022-2023.

BE it enacted by the Legislature of the State of Punjab in the Seventy-fourth Year of the Republic of India as follows:-

1. This Act may be called the Punjab Appropriation (No. 2) Act, 2023. *Short title.*
2. From and out of the Consolidated Fund of the State of Punjab, there may be paid and applied sums, not exceeding those, specified in column 5 of the Schedule, appended to this Act, amounting, in the aggregate to a sum of ₹ 36795,87,71,000/- (Thirty six thousand seven hundred ninety five crore eighty seven lac and seventy one thousand rupees only) towards defraying several charges, which will come in the course of payment during the financial year 2022-2023 ending on the thirty-first day of March, 2023, in respect of the services and purposes, specified in column 2 of the said Schedule. *Issue of ₹ 36795,87,71,000/- out of the Consolidated Fund of the State of Punjab for the financial year, 2022-2023.*
3. The sums, authorized to be paid and applied from and out of the Consolidated Fund of the State of Punjab by this Act, shall be appropriated for the services and purposes, specified in the said Schedule, in relation to the financial year 2022-2023. *Appropriation.*
4. Notwithstanding anything contained in any other Act for the time being in force, the provisions of this Act shall prevail. *Overriding effect of the Act.*

SCHEDULE

Demand Services and purposes			sums not exceeding		
No.			Grant made by the Legislative Assembly	Charged on the Consolidated Fund	Total
1	2		3	4	5
			Rs.	Rs.	Rs.
1	Agriculture	Revenue	16800868000	4383000	16805251000
		Capital	729715000	0	729715000
2	Animal Husbandry, Dairy Development and Fisheries	Revenue	12814000	0	12814000
		Capital	2000	0	2000
3	Co-operation	Revenue	2612646000	0	2612646000
		Capital	3077253000	0	3077253000
5	Education	Revenue	7683333000	1437000	7684770000
		Capital	3000	0	3000
7	Excise and Taxation	Revenue	0	2536000	2536000
		Capital	0	0	0
8	Finance	Revenue	11192299000	19776991000	30969290000
		Capital	0	239996330000	239996330000
9	Food, Civil Supplies and Consumer Affairs	Revenue	0	0	0
		Capital	2511020000	0	2511020000
11	Health and Family Welfare	Revenue	4000	0	4000
		Capital	2082805000	0	2082805000
12	Home Affairs	Revenue	4896552000	200336000	5096888000
		Capital	4000	0	4000
13	Industries & Commerce	Revenue	4439165000	3500000	4442665000
		Capital	0	0	0

15	Water Resources	Revenue	0	3410000	3410000
		Capital	35000	0	35000
16	Labour	Revenue	2659000	0	2659000
		Capital	672100000	0	672100000
17	Local Government	Revenue	34930000	0	34930000
		Capital	3618009000	0	3618009000
18	Personnel	Revenue	135884000	0	135884000
		Capital	0	0	0
20	Power	Revenue	18302595000	0	18302595000
		Capital	557829000	0	557829000
22	Revenue, Rehabilitation and Disaster Management	Revenue	990007000	1000	990008000
		Capital	31000000	0	31000000
23	Rural Development and Panchayats	Revenue	7022859000	1048000	7023907000
		Capital	0	0	0
24	Science, Technology and Environment	Revenue	13955000	0	13955000
		Capital	37566000	0	37566000
25	Social Security, Women & Child Development	Revenue	11391482000	0	11391482000
		Capital	99277000	0	99277000
26	State Legislature	Revenue	32544000	0	32544000
		Capital	0	0	0
27	Technical Education and Industrial Training	Revenue	2000	0	2000
		Capital	343876000	0	343876000
28	Tourism and Cultural Affairs	Revenue	0	0	0
		Capital	443715000	0	443715000
29	Transport	Revenue	81951000	47000	81998000
		Capital	396598000	0	396598000
30	Vigilance	Revenue	34832000	291000	35123000
		Capital	3900000	0	3900000
31	Employment Generation, Skill Development and Training	Revenue	282886000	0	282886000
		Capital	0	0	0

32	Forestry and Wildlife	Revenue	12000	2031000	2043000
		Capital	0	0	0
33	Governance Reforms	Revenue	0	0	0
		Capital	746265000	0	746265000
35	Housing and Urban Development	Revenue	1113243000	0	1113243000
		Capital	19319000	0	19319000
36	Jails	Revenue	45846000	0	45846000
		Capital	0	0	0
37	Law and Justice	Revenue	1436492000	998673000	2435165000
		Capital	0	0	0
38	Medical Education and Research	Revenue	288234000	372000	288606000
		Capital	1084542000	0	1084542000
39	Printing and Stationery	Revenue	15639000	0	15639000
		Capital	0	0	0
40	Sports and Youth Services	Revenue	600000	0	600000
		Capital	0	0	0
41	Water Supply and Sanitation	Revenue	824100000	0	824100000
		Capital	1000	0	1000
42	Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities	Revenue	459378000	0	459378000
		Capital	364740000	0	364740000
	Total	Revenue	90147811000	20995056000	111142867000
		Capital	16819574000	239996330000	256815904000
	Grand Total		106967385000	260991386000	367958771000

CHANDIGARH:
THE 28TH MARCH, 2023

SURINDER PAL,
SECRETARY.